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Title: Papers laid on the table of the House by Members/Ministers.

HON. SPEAKER: Now, Papers to be laid.

विदेश मंत्रालय में राज्य मंत्री (जनरल विजय कुमार सिंह) (सेवानिवृत्त) : अध्यक्ष महोदया, मैं आपकी अनुमति से श्रीमती सुषमा स्वराज की ओर से वर्ष 2017-18 के लिए विदेश मंत्रालय की अनुदानों की विस्तृत मांगों की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

[Placed in Library, See No. LT 6416/16/17]

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (RAO INDERJIT SINGH): Madam, on behalf of Shri Venkaiah Naidu, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Housing and Urban Poverty Alleviation for the year 2017-2018.

[Placed in Library, See No. LT 6417/16/17]

महिला और बाल विकास मंत्रालय में राज्य मंत्री (श्रीमती कृष्णा राज) : अध्यक्ष महोदया, मैं आपकी अनुमति से श्रीमती मेनका संजय गांधी की ओर से वर्ष 2017-18 के लिए महिला और बाल विकास मंत्रालय की अनुदानों की विस्तृत मांगों की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

[Placed in Library, See No. LT 6418/16/17]

ग्रामीण विकास मंत्री, पंचायती राज मंत्री तथा पेयजल और स्वच्छता मंत्री (श्री नरेन्द्र सिंह तोमर) : अध्यक्ष महोदया, मैं आपकी अनुमति से निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ -

(1) वर्ष 2017-18 के लिए ग्रामीण विकास मंत्रालय की अनुदानों की विस्तृत मांगें।

[Placed in Library, See No. LT 6419/16/17]

(2) वर्ष 2017-18 के लिए पेयजल और स्वच्छता मंत्रालय की अनुदानों की विस्तृत मांगें।

[Placed in Library, See No. LT 6420/16/17]

THE MINISTER OF TEXTILES (SHRIMATI SMRITI ZUBIN IRANI): Madam, I beg to lay on the Table:-

(1) A copy of the Memorandum of Understanding (Hindi and English versions) between the Handicrafts and Handlooms Exports Corporation of India Limited and the Ministry of Textiles for the year 2016-2017.

[Placed in Library, See No. LT 6421/16/17]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (a) (i) Review by the Government of the working of the Central Cottage Industries Corporation of India Limited, New Delhi, for the year 2015-2016.
- (ii) Annual Report of the Central Cottage Industries Corporation of India Limited, New Delhi, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 6422/16/17]

- (b) (i) Review by the Government of the working of the Handicrafts and Handlooms Exports Corporation of India Limited, New Delhi, for the year 2015-2016.

- (ii) Annual Report of the Handicrafts and Handlooms Exports Corporation of India Limited, New Delhi, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(3) Two statements (Hindi and English versions) showing reasons for

delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 6423/16/17]

(4) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Textiles for the year 2017-2018.

[Placed in Library, See No. LT 6424/16/17]

मानव संसाधन विकास मंत्री (श्री प्रकाश जावड़ेकर): अध्यक्ष महोदया, मैं आपकी अनुमति से वर्ष 2017-18 के लिए मानव संसाधन विकास मंत्रालय की अनुदानों की विस्तृत मांगों की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

[Placed in Library, See No. LT 6425/16/17]

ग्रामीण विकास मंत्री, पंचायती राज मंत्री तथा पेयजल और स्वच्छता मंत्री (श्री नरेन्द्र सिंह तोमर): अध्यक्ष महोदया, मैं आपकी अनुमति से श्री बंडारू दत्तात्रेय जी की ओर से वर्ष 2017-18 के लिए ग्राम और योजना मंत्रालय के अनुदानों की विस्तृत मांगों की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

[Placed in Library, See No. LT 6426/16/17]

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA): Madam, on behalf of Shri Rajiv Pratap Rudy, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Skill Development and Entrepreneurship for the year 2017-2018.

[Placed in Library, See No. LT 6427/16/17]

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI VIJAY GOEL): Madam, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 45 of the Rajiv Gandhi National Institute of Youth Development Act, 2012:-

- (i) The RGNIYD Ordinance (Second Amendment) 2016 published in Notification No. G.S.R.1079(E) in Gazette of India dated 18th November, 2016.
- (ii) The First Statutes of the Rajiv Gandhi National Institute of Youth Development (Second Amendment) Statutes, 2016 published in Notification No. G.S.R.1158(E) in Gazette of India dated 20th December, 2016.

[Placed in Library, See No. LT 6428/16/17]

THE MINISTER OF STATE OF THE MINISTRY OF POWER, MINISTER OF STATE OF THE MINISTRY OF COAL, MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY AND MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI PIYUSH GOYAL): Madam, I beg to lay on the Table :-

(1) A copy of the Memorandum of Understanding (Hindi and English versions) between the Power Grid Corporation of India Limited and the Ministry of Power for the year 2016-2017.

[Placed in Library, See No. LT 6429/16/17]

(2) A copy of the Minerals (Other than Atomic and Hydro Carbons Energy Minerals) Concession (Amendment) Rules, 2016 (Hindi and English versions) published in Notification No. G.S.R.1120(E) in Gazette of India dated 8th December, 2016 under sub-section (1) of Section 28 of the Mines and Minerals (Development and Regulation) Act, 1957.

[Placed in Library, See No. LT 6430/16/17]

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (a) (i) Review by the Government of the working of the North Eastern Electric Power Corporation Limited, Shillong, for the year 2015-2016.
- (ii) Annual Report of the North Eastern Electric Power Corporation Limited, Shillong, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 6431/16/17]

- (b) (i) Review by the Government of the working of the Indian Renewable Energy Development Agency Limited, New Delhi, for the year 2015-2016.
- (ii) Annual Report of the Indian Renewable Energy Development Agency Limited, New Delhi, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (a) of (3) above.

[Placed in Library, See No. LT 6432/16/17]

(5) A copy each of the following papers (Hindi and English versions):-

- (i) Detailed Demands for Grants of the Ministry of New and Renewable Energy for the year 2017-2018.

[Placed in Library, See No. LT 6433/16/17]

- (ii) Detailed Demands for Grants of the Ministry of Power for the year 2017-2018.

[Placed in Library, See No. LT 6434/16/17]

- (iii) Detailed Demands for Grants of the Ministry of Mines for the year 2017-2018.

(iv) [Placed in Library, See No. LT 6435/16/17]

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA): Madam, on behalf of Dr. Jitendra Singh, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under article 323 (1) of the Constitution:-

- (1) 66th Annual Report of the Union Public Service Commission, New Delhi, for the year 2015-2016.

[Placed in Library, See No. LT 6436/16/17]

- (2) Memorandum explaining reasons for non-acceptance of Commission's advice in respect of cases reported in Chapter 9 of the Report.

[Placed in Library, See No. LT 6437/16/17]

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): Madam, I beg to lay on the Table:-

(1) A copy of the Gas Cylinders Rules, 2016 (Hindi and English versions) published in Notification No. G.S.R.1081(E) in Gazette of India dated 22nd November, 2016 under sub-section (8) of Section 18 of the Explosives Act, 1884.

[Placed in Library, See No. LT 6438/16/17]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Cement and Building Materials, Ballabgarh, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council for Cement and Building Materials, Ballabgarh, for the year 2015-2016.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 6439/16/17]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Adityapur Auto Cluster, Jamshedpur, for the year 2014-2015, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Adityapur Auto Cluster, Jamshedpur, for the year 2014-2015.
- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

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[Placed in Library, See No. LT 6440/16/17]

(6) A copy each of the following papers (Hindi and English versions) under sub-section (2) of Section 394 of the Companies Act, 2013:-

- (a) (i) Review by the Government of the working of the Industrial Infrastructure Development Corporation (Gwalior) M. P. Limited, Gwalior, for the year 2014-2015.
- (ii) Annual Report of the Industrial Infrastructure Development Corporation (Gwalior) M. P. Limited, Gwalior, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 6441/16/17]

- (b) (i) Review by the Government of the working of the M.P. Audyogik Kendra Vikas Nigam (Indore) Limited, Indore, for the year 2014-2015.
- (ii) Annual Report of the M.P. Audyogik Kendra Vikas Nigam (Indore) Limited, Indore, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (7) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

[Placed in Library, See No. LT 6442/16/17]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Baddi Infrastructure, Solan, for the year 2015-2016, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Baddi Infrastructure, Solan, for the year 2015-2016.
- (9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

[Placed in Library, See No. LT 6443/16/17]

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Foundry Cluster Development Association, Kolkata, for the year 2015-2016, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Foundry Cluster Development Association, Kolkata, for the year 2015-2016.
- (11) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.

[Placed in Library, See No. LT 6444/16/17]

- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Narol Textile Infrastructure and Enviro Management Ahmedabad, for the year 2014-2015, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Narol Textile Infrastructure and Enviro Management Ahmedabad, for the year 2014-2015.
- (13) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (12) above.

[Placed in Library, See No. LT 6445/16/17]

(14) A copy of the Special Economic Zones (Amendment) Rules, 2017 (Hindi and English versions) published in Notification No. G.S.R.12(E) in Gazette of India dated 6th January, 2017 under sub-section (3) of Section 55 of the Special Economic Zones Act, 2005.

[Placed in Library, See No. LT 6446/16/17]

(15) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Commerce and Industry for the year 2017-2018.

[Placed in Library, See No. LT 6447/16/17]

PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA): On behalf of Dr. Mahesh Sharma, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

- (1) Memorandum of Understanding between the India Tourism Development Corporation Limited and the Ministry of Tourism for the year 2016-2017.
[Placed in Library, See No. LT 6448/16/17]
- (2) Memorandum of Understanding between the Assam Ashok Hotel Corporation Limited and the Ministry of Tourism for the year 2016-2017.
[Placed in Library, See No. LT 6449/16/17]
- (3) Memorandum of Understanding between the Donyi Polo Ashok Hotel Corporation Limited and the Ministry of Tourism for the year 2016-2017.
[Placed in Library, See No. LT 6450/16/17]
- (4) Memorandum of Understanding between the Pondicherry Ashok Hotel Corporation Limited and the Ministry of Tourism for the year 2016-2017.
[Placed in Library, See No. LT 6451/16/17]
- (5) Memorandum of Understanding between the Punjab Ashok Hotel Company Limited and the Ministry of Tourism for the year 2016-2017.
[Placed in Library, See No. LT 6452/16/17]
- (6) Memorandum of Understanding between the Ranchi Ashok Bihar Hotel Corporation Limited and the Ministry of Tourism for the year 2016-2017.
[Placed in Library, See No. LT 6453/16/17]
- (7) Memorandum of Understanding between the Kumarakruppa Frontier Hotel Private Limited and the Ministry of Tourism for the year 2016-2017.
[Placed in Library, See No. LT 6454/16/17]

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA): On behalf of Shri Mukhtar Abbas Naqvi, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Minority Affairs for the year 2017-2018.

[Placed in Library, See No. LT 6455/16/17]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ARJUN RAM MEGHWAL): On behalf of Shri Santosh Kumar Gangwar, I beg to lay on the Table:-

(1) A copy of the Annual Accounts (Hindi and English versions) of the Insurance Regulatory and Development Authority, Hyderabad, for the year 2015-2016, together with Audit Report thereon.

[Placed in Library, See No. LT 6456/16/17]

(2) A copy of the India-Japan Comprehensive Economic Partnership Agreement (Bilateral Safeguard Measures) Rules, 2017 (Hindi and English versions) published in Notification No. G.S.R.68(E) in Gazette of India dated 24th January, 2017 under Section 159 of the Customs Act, 1962 and Section 10 of the Customs Tariff Act, 1975, together with an explanatory memorandum.

[Placed in Library, See No. LT 6457/16/17]

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Agriculture and Farmers Welfare for the year 2017-2018.

[Placed in Library, See No. LT 6458/16/17]

ग्रामीण विकास मंत्री, पंचायती राज मंत्री तथा पेयजल और स्वच्छता मंत्री (श्री नरेन्द्र सिंह तोमर): अध्यक्ष महोदया, श्री रामकृपाल यादव की ओर से, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1)(एक) भारत रूल लाइवलीहुड्स फाउंडेशन, नई दिल्ली के वर्ष 2015-2016 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) भारत रूल लाइवलीहुड्स फाउंडेशन, नई दिल्ली के वर्ष 2015-2016 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारणों को दर्शाने वाले विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 6459/16/17]

(3) (एक) नेशनल इंस्टीट्यूट आफ रूल डेवलपमेंट एंड पंचायती राज, हैदराबाद के वर्ष 2015-2016 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(दो) नेशनल इंस्टीट्यूट आफ रूल डेवलपमेंट एंड पंचायती राज, हैदराबाद के वर्ष 2015-2016 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।

(तीन) नेशनल इंस्टीट्यूट आफ रूल डेवलपमेंट एंड पंचायती राज, हैदराबाद के वर्ष 2015-2016 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारणों को दर्शाने वाले विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 6460/16/17]

सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय में राज्य मंत्री (श्री गिरिशज सिंह): अध्यक्ष महोदया, मैं वर्ष 2017-2018 के लिए सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय की अनुदानों की विस्तृत मांगों की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

[Placed in Library, See No. LT 6461/16/17]

मानव संसाधन विकास मंत्री (श्री प्रकाश जावड़ेकर): अध्यक्ष महोदया, श्री उपेन्द्र कुशवाहा की ओर से, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1)(एक) सर्व शिक्षा अभियान-यूटी मिशन अथारिटी अंडमान और निकोबार दीपसमूह, पोर्ट ब्लेयर के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) सर्व शिक्षा अभियान-यूटी मिशन अथारिटी अंडमान और निकोबार दीपसमूह, पोर्ट ब्लेयर के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारणों को दर्शाने वाले विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 6462/16/17]

(3)(एक) यूनियन टैरिटी मिशन अथारिटी दादर और नागर हवेली (सर्व शिक्षा अभियान), सिल्वासा के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) यूनियन टैरिटी मिशन अथारिटी दादर और नागर हवेली (सर्व शिक्षा अभियान), सिल्वासा के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारणों को दर्शाने वाले विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 6463/16/17]

(5)(एक) सर्व शिक्षा अभियान स्टेट मिशन अथारिटी मणिपुर, इम्फाल के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) सर्व शिक्षा अभियान स्टेट मिशन अथारिटी मणिपुर, इम्फाल के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(6) उपर्युक्त (5) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारणों को दर्शाने वाले विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 6464/16/17]

(1) A copy each of the following papers (Hindi and English versions):-

(i) Detailed Demands for Grants of the Ministry of Road Transport and Highways for the year 2017-2018.

[Placed in Library, See No. LT 6465/16/17]

(ii) Detailed Demands for Grants of the Ministry of Shipping for the year 2017-2018.

[Placed in Library, See No. LT 6466/16/17]

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 124 of the Major Port Trusts Act, 1963:-

(i) G.S.R.1124(E) published in Gazette of India dated 9th December, 2016, approving the Kandla Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2016.

(ii) G.S.R.1125(E) published in Gazette of India dated 9th December, 2016, approving the Paradip Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2016.

(iii) G.S.R.1126(E) published in Gazette of India dated 9th December, 2016, approving the Cochin Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2016.

(iv) G.S.R.1148(E) published in Gazette of India dated 16th December, 2016, approving the Tuticorin Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2016.

(v) G.S.R.1149(E) published in Gazette of India dated 16th December, 2016, approving the Kolkata Port Trust Employees' (Recruitment, Seniority and Promotion) Amendment Regulations, 2016.

(vi) G.S.R.1150(E) published in Gazette of India dated 16th December, 2016, approving the Mormugao Port Trust Employees' (Recruitment, Seniority and Promotion) Amendment Regulations, 2016.

(vii) G.S.R.1151(E) published in Gazette of India dated 16th December, 2016, approving the Cochin Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2016.

(viii) G.S.R.1185(E) published in Gazette of India dated 30th December, 2016, approving the Chennai Port Trust Employees (Grant of Advances for Festival and Natural Calamities) Amendment Regulations, 2016.

(ix) G.S.R.1186(E) published in Gazette of India dated 30th December, 2016, approving the Mumbai Port Trust Employees (Leave) Amendment Regulations, 2016.

(x) G.S.R.1187(E) published in Gazette of India dated 30th December, 2016, approving the Chennai Port Trust Employees' (Recruitment, Seniority and Promotion) Amendment Regulations, 2016.

(xi) G.S.R.1188(E) published in Gazette of India dated 30th December, 2016, approving the Kandla Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2016.

[Placed in Library, See No. LT 6467/16/17]

(3) A copy each of the following Notifications (Hindi and English versions) under Section 10 of the National Highways Act, 1956:-

(i) S.O.3451(E) published in Gazette of India dated 15th November, 2016, authorising M/s Oriental Pathways (Indore) Private Limited to collect and retain the fee for the development, operation and maintenance of the existing two lane road into four lane (Indore-Khalghat Section) of the National Highway No. 3 in the State of Madhya Pradesh.

(ii) S.O.3452(E) published in Gazette of India dated 15th November, 2016, making certain amendments in the Notification No. S.O.946(E) dated 30th April, 2012.

(iii) S.O.3638(E) published in Gazette of India dated 2nd December, 2016, entrusting the stretches of National Highway No. 1A in the State of Jammu and Kashmir to the National Highways Authority of India.

[Placed in Library, See No. LT 6468/16/17]

(4) A copy of the National Highways Fee (Determination of Rates and Collection) Amendment Rules, 2016 (Hindi and English versions) published in Notification No. G.S.R.1114(E) in Gazette of India dated 2nd December, 2016 under sub-section (3) of Section 9 of the National Highways Act, 1956.

[Placed in Library, See No. LT 6469/16/17]

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA): On behalf of Shri Jaswantsinh Sumanbhai Bhabhor, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Tribal Affairs for the year 2017-2018.

[Placed in Library, See No. LT 6470/16/17]

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE MINISTRY OF EARTH SCIENCES (SHRI Y.S. CHOWDARY): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Science and Technology for the year 2017-2018.

[Placed in Library, See No. LT 6471/16/17]

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

(i) Statement regarding Review by the Government of the working of the Pawan Hans Limited, New Delhi, for the year 2015-2016.

(ii) Annual Report of the Pawan Hans Limited, New Delhi, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 6472/16/17]

(3) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Civil Aviation for the year 2017-2018.

[Placed in Library, See No. LT 6473/16/17]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Commission of Railway Safety, Lucknow, for the years 2013-2014 to 2015-2016.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Commission of Railway Safety, Lucknow, for the years 2013-2014 to 2015-2016.

(5) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library, See No. LT 6474/16/17]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ARJUN RAM MEGHWAL): I beg to lay on the Table:-

(1) A copy of the Memorandum of Understanding (Hindi and English versions) between the Security Printing and Minting Corporation of India Limited and the Ministry of Finance for the year 2016-2017.

[Placed in Library, See No. LT 6475/16/17]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Economic Growth, Delhi, for the year 2015-2016, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Economic Growth, Delhi, for the year 2015-2016.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 6476/16/17]

(4) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Corporate Affairs for the year 2017-2018.

[Placed in Library, See No. LT 6477/16/17]

मानव संसाधन विकास मंत्री (श्री प्रकाश जावड़ेकर): अध्यक्ष महोदया, डॉ. महेन्द्र नाथ पाण्डेय की ओर से, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1)(एक) श्री ताल बहादुर शास्त्री राष्ट्रीय संस्कृत विद्यापीठ, नई दिल्ली के वर्ष 2015-2016 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा तैयारीयुक्त लेखों।
- (दो) श्री ताल बहादुर शास्त्री राष्ट्रीय संस्कृत विद्यापीठ, नई दिल्ली के वर्ष 2015-2016 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारणों को दर्शाने वाले विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 6478/16/17]

- (3) (एक) नेशनल काउंसिल फॉर प्रमोशन ऑफ सिन्धी लैंग्वेज, नई दिल्ली के वर्ष 2015-2016 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (दो) नेशनल काउंसिल फॉर प्रमोशन ऑफ सिन्धी लैंग्वेज, नई दिल्ली के वर्ष 2015-2016 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर तैयारीयुक्त प्रतिवेदन।
- (तीन) नेशनल काउंसिल फॉर प्रमोशन ऑफ सिन्धी लैंग्वेज, नई दिल्ली के वर्ष 2015-2016 के वर्ष 2012-2013 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारणों को दर्शाने वाले विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 6479/16/17]

THE MINISTER OF TEXTILES (SHRIMATI SMRITI ZUBIN IRANI): On behalf of Shri Ajay Tamta, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Carpet Technology, Bhadohi, for the year 2015-2016, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Carpet Technology, Bhadohi, for the year 2015-2016.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 6480/16/17]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Carpet Export Promotion Council, New Delhi, for the year 2015-2016, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Carpet Export Promotion Council, New Delhi, for the year 2015-2016.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 6481/16/17]

(5) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

(i) Review by the Government of the working of the Cotton Corporation of India Limited, Navi Mumbai, for the year 2015-2016.

(ii) Annual Report of the Cotton Corporation of India Limited, Navi Mumbai, for the year 2015-2016 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 6482/16/17]

(7) (i) A copy of the Annual Report (Hindi and English versions) of the South India Textile Research Association, Coimbatore, for the year 2015-2016, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the South India Textile Research Association, Coimbatore, for the year 2015-2016.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library, See No. LT 6483/16/17]

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE AND MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI P.P. CHAUDHARY): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Law and Justice for the year 2017-2018.

[Placed in Library, See No. LT 6484/16/17]

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

(i) Review by the Government of the working of the Garden Reach Shipbuilders and Engineers Limited, Kolkata, for the year 2015-2016.

(ii) Annual Report of the Garden Reach Shipbuilders and Engineers Limited, Kolkata, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 6485/16/17]

(2) A copy each of the following papers (Hindi and English versions):-

(i) Detailed Demands for Grants of the Ministry of Defence for the year 2017-2018.

[Placed in Library, See No. LT 6486/16/17]

(ii) Defence Services Estimates for the year 2017-2018.

[Placed in Library, See No. LT 6487/16/17]

12.08 hours

MESSAGE FROM RAJYA SABHA